

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 09
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy ... Applicant/Petitioner
Vs
M/s. Granite Gate Properties Pvt Ltd ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 01.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

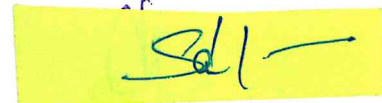
For the Applicant : Mr. Harshit Agarwal,
Mr. Aasheesh Gupta, Advs. in IA 428 of 2021
Ms. Shruti Kanodia and Garima Singh, Advs.
in Inv P 11 of 2020.
For Noida Authority : Mr. Rachit Mittal Advocate
For RP : Mr. Sanyam Saxena, Adv.

ORDER

List Ivn.P11/2020 and IA-428/2021 for hearing on
22.02.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.02.2021
Deepak Kumar